

may be taken to implement this decision so far as the education of Sindhi students in schools is concerned.
Ministry of Education

New Delhi, January 29, 1951.

**PRESS INFORMATION BUREAU
GOVERNMENT OF INDIA**

PRESS NOTE

Devnagri Script for Sindhi Language

The Government of India, in consultation with all the States Governments, have decided to accept a proposal of responsible Sindhi scholars and educationist to change the Arabic script for Sindhi language into that of Devnagri..

The States Governments have been requested to take necessary steps to implement the above proposal as far as education in schools is concerned.

Ministry of Education

New Delhi, March 10, 1950.

PROGRAMME EXECUTIVES IN A.I.R.

1002. SHRI H. V. TRIPATHI:

SHRI PHOOL SINGH:

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

- (a) the number of posts in the cadre of Programme Executives in All India Radio as on the 30th June, 1970;
- (b) the number of Programme Executives regularly appointed through the Union Public Service Commission and Departmental Promotion Committees as on the 30th June, 1970; and
- (c) the number of Programme Executives working on *ad-hoc* basis on the above date?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): (a)

401.

(b) 225

(c) 114.

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TRANSMISSION EXECUTIVES IN A.I.R.

1003. SHRI H. V. TRIPATHI:

SHRI PHOOL SINGH:

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

- (a) the number of sanctioned posts in the Cadre of Transmission Executives in All India Radio as on the 30th June, 1970;
- (b) the number of Transmission Executives recruited through Competitive Examinations or by Departmental Promotion Committees as on the 30th June, 1970; and
- (c) the number of Transmission Executives working on *ad-hoc* basis on the above date?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): (a)

424

(b) 295

(c) 54

COAL MINES PROVIDENT FUND

1004. SHRI G. GOPINATHAN NAIR: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether any amount is outstanding as contribution from employers towards the Coal Mines Provident Fund;

(b) if so, amount due from each of the defaulting employers; and

(c) what action Government propose to take against the defaulting employers in the light of the assurance given by the Minister of the consultative Committee from the Ministry in this regard?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA): (a) The administration